Involvement of private banks in money laundering

†2533. SHRI NARESH AGRAWAL: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that serious allegations of money laundering by private banks of the country have come to light;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the alleged banks have sacked some employees after the allegations; and
 - (d) if so, the details of such banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) Reserve Bank of India has informed that media allegation of money laundering and violations of KYC/AML norms by 26 banks, including 10 private banks, had come to notice during March-May, 2013. RBI had conducted a scrutiny in these banks to look into the allegations.

(c) and (d) Financial Intelligence Unit-India (FIU-IND) has informed that twenty one banks have informed that they have taken administrative action, including transfer and suspension against some of their employees. Further FIU-IND can also, under the Prevention of Money Laundering Act, 2002 (PMLA), initiate action for non-compliance by banks of their obligations under the PMLA, including submission of statutory reports to FIU-IND. On the basis of information in the public domain and reports received from the Reserve Bank of India, FIU-IND had issued show-cause notices to 16 banks for possible violation of their reporting obligations under the PMLA.

Financial assistance by NABARD to Madhya Pradesh

†2534. DR. VIJAYLAXMI SADHO: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that National Bank for Agriculture and Rural Development (NABARD) has provided financial assistance to Madhya Pradesh (MP) for the rural road projects;
- (b) if so, the details of the assistance provided during each of the last three years and current year, year-wise and district-wise;
 - (c) the amount spent on these projects so far; and
- (d) whether norms and time limit for completion of these projects was also fixed and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (d) Yes, Sir. The district-wise details of financial assistance provided by National Bank for Agriculture and Rural Development (NABARD) to Madhya Pradesh for rural road projects during the last three years and current year upto 10th February, 2014, are given in Statement (See below). The NABARD has informed that all the road projects are sanctioned by them as per Indian Road Congress (IRC) norms. The road projects sanctioned to Government of Madhya Pradesh have a time-frame of two to three years.

[†]Original notice of the question was received in Hindi.